

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-07-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/73(CHE)/2021
NAME OF THE PETITIONER : Union Bank Of India
NAME OF THE RESPONDENT(S) : Shaji Purushothaman
UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Ld. Counsel Mr. Muthuperiasamy for the Petitioner. Ld. Counsel Mr. Rohan Rajasekaran for the Respondent. Ld. IRP Mr. Madhu Desikan is present in person.

IRP report is there. Pleadings are complete.

List the Petition for **physical hearing on 02.09.2024.**

Sd/-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

Sd/-
SANJIV JAIN
Member (Judicial)

phk